

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through Video-Conferencing Mode (Hybrid))

ITEM No.08
C.A.No.67/2022, I.A.No.08/2022 &
C.A.No.62/2024 in
C.P.No. 77/BB/2022

IN THE MATTER OF:

M/s. Atria Convergence Technologies Ltd. ... Petitioner
Vs.
M/s. National Security Depository Ltd. ... Respondent

Order under Section 59(4) of Companies Act, 2013

Order delivered on: 30.05.2024

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Respondent in
I.A.62/2024 : Ms. Aditi Gurjer
For Respondent No. 3 & 4 : Shri Astha Nigam, Applicants in
IA.08/2022 & I.A62/2024

ORDER

C.A.No.62/2024:

1. Heard the Ld. Counsel for the Applicants and the Respondent No.1.
2. Ld. Counsel for the Applicant states that they filed the instant Application for release of dividends pending in the Escrow Account and reply has to come from the Petitioner in the main C.P. Further, Ld. Counsel for the Ms. Aditi G states that they have no objections, subject to outcome of the Petition.
3. Ld. Counsel for the Respondent No.1 accepts the notice and has already filed objections vide Dy.No.2927 dated 24.05.2024. The same is taken on record.
4. Issue Notice to the Respondents except Respondent No.1. Registry is directed to prepare the notice and Counsel for the Applicant is permitted to collect the notice and serve it on the Respondents along with the copy of the Application and other material documents through e-mail as well as by Speed Post and to file an affidavit of service along with tracking reports in the Registry within a period of one week.

5. A period of two weeks' time is granted to the Respondents for filing replies from the date of receipt of notice and one week for filing responses by the Petitioner, if any, thereto from the date of receipt of copy of report is granted.
6. List the CAs along with C.P before the Regular Bench on **20.06.2024**.

C.A.No.67/2022, I.A.No.08/2022:

1. List the CAs along with C.P before the Regular Bench on **20.06.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)

Bhavya